

- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) to (d) The Ministry of Housing and Urban Affairs has not launched any scheme under which there is a provision to give vouchers in 100 smart cities to the people living Below Poverty Line (BPL) for paying the rent of the house.

Extra floor area for builders under PMAY

529. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government would consider allowing extra floor area for builders to push housing for poor under the Pradhan Mantri Awas Yojana (PMAY); and

- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) and (b) 'Land' and 'Colonization' are State subjects, it is, therefore, the responsibility of the State/UT/ ULB authorities concerned to provide encumbrance free land for the projects under the PMAY(U) mission. The mission guidelines, however, provide that States/UTs shall provide additional Floor Area Ratio (FAR)/ Floor Space Index (FSI)/ Transferable Development Rights (TDR) and relaxed density norms for slum redevelopment and low cost housing, if required. Additionally, it is incumbent upon the States / UTs to prepare/ amend their Master Plans earmarking land for Affordable Housing.

Area based development under Smart Cities Mission

530. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) with regard to Area Based Development (ABD) under Smart Cities Mission, what is the estimated number of people who are expected to benefit from these projects, city-wise;

- (b) what is the current population density in the areas under these projects and what is the expected population density after the project is completed, particularly in Ludhiana and Visakhapatnam;